

[Mr. Deputy Speaker]

recommended that leave of absence be granted to the following Members

for the periods mentioned against each :—

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| 1. Shri K. Kunhambu | — | 17th August to 18th September, 1981
(Sixth Session). |
| 2. Shri R. K. Mhalgi | — | 23rd November to 24th December, 1981
(Seventh Session). |
| 3. Shri Kusuma Krishna Murthy | — | 23rd November to 18th December, 1981
(Seventh Session). |
| 4. Shri Anand Singh | — | 23rd November to 24th December, 1981
(Seventh Session). |
| 5. Shri Balasaheb Vikhe Patil | — | 1st to 16th December, 1981 (Sevent ^h
Session). |
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Is it the pleasure of the House that leave as recommended by the Committee may be granted?

12.42 hrs.

MANY HON. MEMBERS :
Yes.

ROAD TRANSPORT COR-
PORATIONS (AMENDMENT)
BILL*

MR. DEPUTY-SPEAKER :
The leave is granted. The members will be informed accordingly.

THE MINISTER OF STATE
IN THE MINISTRY OF SHIPP-
ING AND TRANSPORT (SHRI
BUTA SINGH) : I beg to move
for leave to introduce a Bill further
to amend the Road Transport Cor-
porations Act, 1950.

12.42 hrs.

PETITION RE: SALE OF ESSEN-
TIAL COMMODITIES THROUGH
PUBLIC DISTRIBUTION SYS-
TEM ETC.

MR. DEPUTY SPEAKER :
The question is :

SHRI E. BALANANDAN :
(Mukundapuram) : I beg to
present a petition signed by Shri
Brij Mohan Toofan and others
regarding sale of essential commo-
dities through public distribution
system, living wage for agricul-
tural and industrial workers,
introduction of unemployment
allowance for unemployed, ban on
retrenchment and closures and
guarantee of trade union rights.

“That leave be granted to in-
troduce a Bill further to amend
the Road Transport Cor-
porations Act, 1950.”

The Motion was adopted.

SHRI BUTA SINGH : I
introduce the Bill.

*Published in Gazette of India Extraordinary, Part II, Section 2 dated
24-12-1981,